

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 936**  
ANSWERED ON 03/12/2024

**PRADHAN MANTRI SURYODAYA YOJANA**

936. SHRI DEEPAK PRAKASH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether solar power system installed under Pradhan Mantri Suryodaya Yojana can be connected to grid;
- (b) whether any monitoring or maintenance services are provided under the Yojana; and
- (c) whether the solar power system installed under Pradhan Mantri Suryodaya Yojana can be sold or transferred?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

- (a) Under the PM Surya Ghar Muft Bijli Yojana (PMSG: MBY), the residential rooftop solar (RTS) plant is necessarily grid connected.
- (b) The RTS plant installed by the vendor has to be mandatorily maintained for a period of 5 years from the date of commissioning. Additionally, there is a provision under the scheme for random inspection of 1% of the total installations.
- (c) The solar power system installed under the PMSG: MBY cannot be sold or transferred.

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